

14

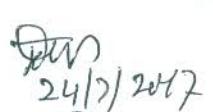
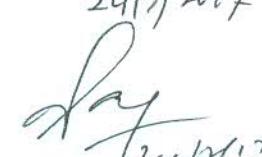
Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.121/2017
CP-1084/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

| Name of the Company | | BFA Marketing Pvt.Ltd.& Ors | | |
|---------------------|--|-----------------------------|------------------------|--|
| Under Section | | 391(2) 394 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |
| 1. | TAPAS KUMAR DAS Asstt. Director | | RD (CER) MCA |  24/7/2017 |
| 2. | CA SHASHI AGRAWAL | | PETITIONER |  24/7/2017 |

ORDER

Ld. Counsels for the petitioner and Mr. Tapas Kumar Das, Asstt. Director from the Office of the Regional Director representing the Central Government is present.

Ld. Pr. CA for the petitioner has filed this application for amalgamation. He has filed the audited balance sheet for the year 2015-16. He has not filed the latest financial statements for the year 2016-17. Petitioner is directed to file financial statements for the year 2016-17.

List the matter on 10/08/2017 for arguments.

Sd/-
(Vijai Pratap Singh)
Member (J)